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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 94/(MAH)/2015  
CA No. 16 & 21/2017 & 55/2016

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES: Aneesha Dutta & Anr.  
V/s.  
Cucus Technologies Pvt. Ltd. & Anr.

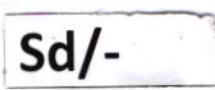
SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ms. Chaitrika Patki i/b Vidhii Partners	Adv. for Petitioners	
2.	Lobelli srujan	Adv. for R-1	

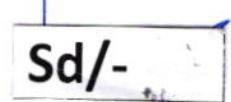
ORDER

CA 55/2016 & 16,21/2017 In TCP 94/397-398/NCLT/MB/MAH/2015

For the parties have reported that mediation talks are in progress and another meeting is scheduled to be held on 13.9.2017, at request of the parties, list this matter on 6.10.2017.

  
**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

  
**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)